

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SUNSHINE HOUSING & INFRASTRUCTURE PRIVATE LIMITED Date of Commencement of Liquidation: 02-06-2025; List of Stakeholders as on Date: 30-09-2025; Name of IP: Mr. Gaurav Ashok Adukia; Process Number: 1; Last 5 digit of registration number: 11293

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				314595				NA
2	Liquidation costs incurred till date				352008				NA
3	Secured financial creditors	1	2188900000.	1	2188900000				Annexure 3
4	Unsecured financial creditors	59	3277035173.85	58	2310990471.03			966044702.82	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	26	11169655.00	26	11125175.00		44480.00		Annexure 6
7	Operational creditors (Government Dues)	2	80088472.00	2	80088472.00				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	27	486845778.23	24	17516134.00		469329644.23		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	344400000.00	1	191900000.00			152500000.00	Annexure 9
Total		116	6388439079.08	112	4801186855.030001		469374124.23	1118544702.820002	